## **Proposal to amend Scarcity Manual**

## 2186. SHRI CHIMANBHAI MEHTA: SHRI BASUDEV MOHA-PATRA;

Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that the Scarcity Manual of Government does not include goats, sheep and camels as useful animals;

(b) whether it is also a fact that due to above mentioned anomaly the goats, sheep and camels cannot get the benefit of subsidy in cattle camps; and

(c) if so, whether Government propose to amend the scarcity manual so as to cover the useful animals within the purview of Government aid, if so, what are the details in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA): (a) Central Government's model manual for drought management, which has been circulated to all the States for their guidance^ envisages relief measures for all types" of livestocks. Norms of assistance prescribed by the Central Government provide for subsidy for maintenance of small animals also.

(b) and (c) Do not arise.

## **Slums in India**

2187. SHRI RAMSINGHBHAI PATALIYABHAI RAHTVAKOLI: Will the Minister of URBAN DEVELOPMENT be pleased to refer to reply to Unstarred Question 13 given in the Rajya Sabha on 6th November, 1987 and state:

(a) how much fund has been allocated in each district of Gujarat during 1st January, 1986 to 31st October, 1987 and will be allocated and given during 1st December. 1987 to 31st December 1988 for slums clearance;

(.b) how many areas have been chosen in Gujarat for clearance with details thereof; and

(c) how manyareas in each divi sion are likelyto be cleared upto 31st December,1987 with details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) to (c) The emphasis of the present policy of the environmental Government is on improvement of urban slums in situ rather than on their clearance. Funds are provided in the State Annual Plans for the State sector scheme of Environmental Improvement of Urban Slums and the respective State Governments formulate and implement appropriate projects in different areas in accordance with their needs and priorities. The Central Government monitors the progress of implementation. As per progress reports received, 51902 slum dwellers in Gujarat have been covered under the Scheme during the first two years of the 7th Plan. Isolated cases may, however. arises where clearance of slums is necessary but the State Governments themselves handle such situations on merits as the management of land and housing is the direct concern of the State Governments.

## Sale of Fertilisers and Pesticides through Private Parties

2188. SHRI BHAGATRAM MAN-HAR: SHRI BIR BHADRA PRATAP SINGH;

Will the Minister of AGRICULTURE be pleased to state:

fa) whether it is a fact that Government have given licences to  $P^{ri}$